

The Minister of Transport (Shri Raj Bahadur): (a) Not yet. The Study Group constituted by the Government of India in September, 1964 to conduct the studies required by the World Bank and collect the requisite economic data is still engaged in its study. The team has been asked to complete its work in four months. The Bank has promised a quick decision as soon as the additional data have been furnished to them.

(b) Does not arise.

Reorganisation of Income-tax Appellate Tribunals

*291. { Shri S. M. Banerjee:
Shrimati Ramdulari Sinha:
Shri J. B. S. Bist:

Will the Minister of Law be pleased to state:

(a) whether it is a fact that the Income-tax Appellate Tribunals are to be reorganised; and

(b) if so, the lines on which reorganisation has to take place?

The Minister of Law and Social Security (Shri A. K. Sen): (a) The matter is still under consideration.

(b) Does not arise.

Looting of Fair Price Shops

*292. { Shri Vishwa Nath Pandey:
Shrimati Renuka Barkataki:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that recently during September and October, 1964 there were certain cases of looting of fair price shops in some of the States due to the faulty distribution and offering of unreasonable prices; and

(b) if so, how many such type of looting and disturbances took place all over the country during September and October, 1964

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b). There were three cases in Mysore and one in U.P. of looting of fair price shops in September and October, 1964. These cases, however, were not due to any faulty distribution or unreasonable prices. In no other State looting of fair-price shops has been reported.

Indian Airlines Corporation Pilots

*293. { Shri Harish Chandra
Mathur:
Shri Yashpal Singh:
Dr. Ranen Sen.
Shri Dimen Bhattacharya:
Dr. Saradish Roy:
Shri J. B. S. Bist:
Shri Onkar Lal Berwa:
Shri Hukam Chand
Kachhavaiya:

Will the Minister of Civil Aviation be pleased to state:

(a) whether Government have considered the need to overhaul and strengthen the top management of the Indian Airlines Corporation and if so, the nature of the steps taken or proposed to be taken;

(b) what are the grievances which the pilots of the Indian Airlines Corporation continued to have and the steps taken to examine and redress them; and

(c) the disciplinary action taken against those of the pilots who have acted in an irresponsible manner and let down the services?

The Minister of Civil Aviation (Shri Kanungo): (a). The Indian Airlines Corporation are considering ways and means for effecting improvement from all aspects.

(b) As a result of recent discussions between the Indian Commercial Pilots' Association and the Indian Airlines Corporation Management most of the point raised by the pilots